

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6570
ANSWERED ON:08.05.2003
ALLOTMENT OF RETAIL OUTLETS IN PUNJAB
JAGMEET SINGH BRAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

to the reply given to Unstarred Question No.4752 on December 19, 2002 and state:

- (a) whether any procedure has been laid down for allotment of retail outlets dealership by Oil Marketing Companies after the dismantling of the Administered Pricing Mechanism;
- (b) if so, the details thereof;
- (c) the details of retail outlets dealership allotted on adhoc basis in Punjab by IBP and HPCL under non-approved Marketing Plan;
- (d) whether the Government have instructed the IBP not to make such allotments; and
- (e) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b) Consequent on dismantling of the Administered Pricing Mechanism in the petroleum sector with effect from 1.4.2002, the selection of retail outlet dealers will be made by the oil marketing companies themselves as per the guidelines to be adopted by them.
- (c) 11 retail outlet dealerships have been allotted by the Hindustan Petroleum Corporation Limited (HPCL) on ad hoc basis outside the approved Marketing plans in the State of Punjab. However, no retail outlet dealership has been allotted on ad hoc basis outside the approved Marketing Plans by IBP Co. Limited (IBP) in the State of Punjab.
- (d)&(e) The Government have not issued any such instructions.